

**Notice for over charging Price of Erythrocin Tablets to M/s. Abbott**

2012. SHRI SURESH PACHOURI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that notice has been issued to M/s. Abbott for over charging the price of Erythrocin tablets;

(b) what action is proposed to be taken against this company and why and under what circumstances re-endorsement of capacity to such companies was allowed;

(c) what was the investment of this company as shown in the COB application and what was the investment before the grant of letter of Intent and industrial licence, for new products;

(d) since when the instance of this unauthorised installation of equipment is in the knowledge of his Ministry and what action is being taken against the company; and

(e) whether it is also a fact that this multinational company is marketing medicines without price approval and manufacturing without any authority and if so, what are the details of each product?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) Yes, Sir, Abbott has been issued notice with directions on prices of Erythrocin tablets. Further action will depend on the reply received from the company.

(c) In the COR applications submitted by M/s. Abbott Laboratories the value of plant and machinery was shown as Rs. 7.44 lakhs. In the Industrial Licence application submitted by the company in March, 1977 for manufacture of Diethyl Malonate etc. at Ankleshwar, Gujarat, the value of existing plant and machinery was shown as Rs. 85.04 lakhs. 1032 RS—7

(d) No final view has so far been taken on the question whether the additional plant and equipment installed by the company was unauthorised or not. Hence the question of taking action against the company does not arise.

(e) Except with respect to Erythrocin Tablets no instance of M/s. Abbott Laboratories marketing any other price controlled formulations without price approval has come to the notice of my Ministry.

**National Film Archives of India  
Films: given to Film Societies and Clubs**

2013. SHRI M. BASAVARAJU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that National Film Archives of India distributes classic films to film societies and film clubs in educational and cultural organisations of the country;

(b) whether it is also a fact that such films when returned to the N.F.A.I. by Societies and Clubs after screening are often found to be in bad shape; and

(c) if so, what steps Government propose to take to ensure that classic films given to film societies and clubs are not mutilated?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): (a) to (c) National Film Archives of India maintains a Distribution Library of classic and foreign films for non-commercial circulation to film societies and film study groups in educational institutions and cultural organisations. NFAI circulates only duplicate copies of classic films for which they have non-commercial circulation to film societies for study screenings. All prints are duly checked before being sent to the film soci-